INDIAN AIR FORCE PERSONNEL SENT TO CONGO

•149. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of DEFENCE be pleased to state the number of Indian Air Force personnel sent to Congo during the last three months?

THE MINISTER OF DEFENCE (SHRI V.. K. KRISHNA MENON): 147 Air Force personnel were sent to Congo during the last three months i.e. from 1st August, 1961 to 31st October, 1961.

SHRIMATI SAVITRY DEVI NIGAM: May I know if special care is taken to see that those people who go from here are looked after properly and that they are given enough security?

SHRI V. K. KRISHNA MENON: Sir, the forces placed at the disposal of the United Nations by this country are in order to take security measures over there. We cannot say with regard to the other troops.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether these people who go there in su-h circumstances are given any special allowances?

- SHRI V. K. KRISHNA MENON: There are allowances which are regulated by agreements with the United Nations. They are governed by Air Force Rules. There are no other special allowances in this matter.
- SHRI T. S. AVINASHLINGAM CHETTIAR: May I know whether it is true—we heard a recent report—that at least one of our Air Force personnel was missing and whether any enquiries were made, and what is the latest position?
- SHRI V. K. KRISHNA MENON: I have not heard anything of the kind.

SHRI N. SRI RAMA REDDY: May I know whether the Indian Air Force

personnel were involved in any encounter in the Congo and, if so, whether there were any accidents or casualties?

SHRI V. K. KRISHNA MENON: I have not heard of any casualties in the Air Force so far.

SHRI NAWAB SINGH CHAUHAN: May I ask whether the hon. Minister has seen the statement made by the Irish representative Mr. O'Brian, who has just resigned merely out of contempt for the attitude which the French and the British have adopted?

MR. DEPUTY CHAIRMAN: It is a matter for a separate question. This is about Air Force personnel,

SHRI NAWAB SINGH CHAUHAN: Air Force and all Forces.

MR. DEPUTY CHAIRMAN: You can table a separate question for that.

- PANDIT S. S. N. TANKHA: May I know whether the salaries of these Air Force men or other personnel sent out from India are being paid by the Indian Government or their salaries and allowances are paid by the U.N.?
- SHRI V. K. KRISHNA MENON: The normal salaries are paid out of the Indian revenues. Anything additional that is incurred by the Government of India is reimbursed by the U.N.
- •150 to *152. [The questioner (Shri Bhupesh Gupta) was absent. For answers, vide cols. 902—04 infra.]
- ◆153. [The questioner (Shri B. D. Khobaragade) was absent. For. answer, vide col. 904 infra.]

फीजी सामान बनाने वाले कारखानों के क्षय-रोग से पीड़ित कर्मचारियों का इलाज

- *१५४. श्री नवार्बासह चौहान : क्या प्रतिरक्षा मंत्री यह बताने की क्रुपा करेंगे कि :
- (क) क्या यह सच है कि फौजी सामान बनाने वाले कारखानों के क्षय रोग

से पीड़ित कमचारियों तथा उन के परिवारों के लियं सरकार की ग्रोर से मुक्त इलाज की व्यवस्था की जाती है;

- (ख) यदि हां, तो उन के लिये इस संबंध में क्या क्या सुविधायें उपलब्ध हैं श्रीर क्या उन के लिये अलग सेनाटारियम हैं; श्रीर यदि हैं, तो उन में से प्रत्येक में. कितने बिस्तरे हैं;
 - (ग) पिछले पांच वर्षों में कितने
 रोगियों का इलाज किया गया और कितने
 रोगी निरोग हुए; और
 - (घ) कितने निरोग हुए कर्मचारियों को हल्का काम दिया गया ?

t [TREATMENT OF EMPLOYEES OF ORDNANCE FACTORIES SUFFERING FROM T.B.

- •154. SHRI NAWAB SINGH CHAUHAN: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that the employees of Ordnance Factories and their families suft'erng from Tuberculosis are being provided free medical treatment by Government:
- (b) if so, what facilities are available to them in this regard and whether there are separate sanatoria for them; if so, the number of beds in each of them;
- (c) the number of patients treated and the number of patients cured during the last five years; and
- (d) the number of the cured workers who were given light work?]

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): (aj and (b) A statement is laid on the Table of the House.

- (c) Number of T.B. Patients—887. Number cured—431.
- (d) 315.
 - t[] English translation.

STATEMENT Ordnance Factory employees and their families are entitled to free treatment in Ordnance Factory hospitals. There are no facilities for special treatment of T. B. in these hospitals. In order to provide facilities for treatment to T. B. patients, a Fund called the Defence Civilians Welfare (TB) Fund has been started. Membership of this Fund is open to all Defence employees on payment of subscriptions ranging from annas 2 per month to Rs. 2 per month according to emoluments. The Fund provides domiciliary treatment for its members and their families in T. B. Clinics run by the Fund, institutional treatment for members in beds reserved in T. B. Sanatoria and financial help for nutritious food and "after-care" of T. B. patients among Defence employees and their families. The Fund has reserved beds in T. B. Sanatoria as under: -

(i) Kasauli .. 22 beds.

(ii) Aundh .. 10 beds.

(iii) Hyderabad •• 5 beds.

(iv) Jadavpur (Calcutta)

5 beds. 3 beds.

(v) Coimbatore

†(प्रतिरक्षा उपमंत्री (थी के० रघु-रमेया): (क) ग्रीर (ख) एक विवरण सभापटल पर रख दियागया है।

- (ग) क्षय रोगियों की संख्या— ६६७
 रोगमुखों की संख्या— ४३१
- (घ) ३१५।

विवरण

फौजी सामान के कारखानों के कर्मचारी
श्रीर उन के परिवार कारखानों के चिकि-त्सालयों में निःशुल्क इलाज के श्रिषकारी
हैं। इन श्रस्पतालों में क्षय-रोग की विशिष्ट चिकित्सा के लिए कोई सुविधाएं नहीं हैं। क्षय रोगियों को सुविधाएं प्राप्य करने के निये डिफन्स सिविलयन्स वेलफेयर (टी.

t[] Hindi translation.

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बी.) फण्ड नामका एक फण्ड चालु किया गया है । आय के अनुसार २ आना प्रतिमास से लेकर २ ६४मे प्रतिमास सदस्यता सुल्क की ग्रदायगी पर, इसकी सदस्यता सभी प्रतिरक्षा सेवी वर्ग के लिये खुली है । यह फाड सदस्यों और उन के परिवारों को, इस फण्ड से चालु क्षत्र चिकित्सा केन्द्रों द्वारा, उन के वास्त्र स्थानों पर, क्षय चिकि-करना है, क्षय-प्रारोग्य-त्सा प्राप्य शालाओं में ग्रापने सदस्यों के लिए बिस्तर सुरक्षित कर के संस्था-चिकित्सा प्राध्य करता है, श्रीर प्रतिरक्षा सेवी वर्गश्रीर उनके कुट्म्बों में क्षार-रीतियों के लिए ग्रीर उत्तर-ग्रवेक्षा के पोपक-बराक लिए अर्धिक सहायता भी।

फण्ड ने क्षाय-प्रासीयशालाश्रों में निम्न बिस्तर सुरक्षित कर रखे हैं:—

बिस्तर

| १. क | सौती | | • | २२ |
|---------|-----------------|------|---|----|
| २. ग्रं | धि | • | • | १० |
| ३. है | रराबाद | | • | ¥ |
| ४. ज | ादवगुर (कल | कता) | • | × |
| प्र क | ो यम्बटर | | | 3 |

श्री जवाबिसह चौहान: वया यह सच है कि इस वक्त भी बहुत से ऐसे टी० बी० पेशेन्ट हैं जो स्मीर हो गये हैं लेकिन उन्हें स्रभी तक लाइट वर्क नहीं दिया गया हैं?

MR. DEPUTY CHAIRMAN: Please ask him in English. He does not follow Hindi.

SHRI NAWAB SINGH CHAUHAN: Is it a fact that many such T. B. pa'ients who have been cured have not been given light work?

SHRI K. RAGHURAMAIAH: I have given the number of persons cured. The total number of patients are 887 and the number of persons cured is **431.**

SHRI NAWAB SINGH CHAUHAN: May I know whether such persons have been given light work bscause as a rule those who are cured of T. B. must be given light work and not hard work?

SHRI K. RAGHURAMAIAH: Every facility is given. This refers to cases of persons actually sent to sanatoria and cured there and wherever it is possible to give light work, naturally, every consideration is given.

SHRIMATI SAVITRY DEVI NIGAM: May I know if the Minister is aware that many of these T.B. patients who have been cured have been given reemployment in the factories but unfortunately, they are not being given -light work which has been prescribed in the rules?

SHRI K. RAGHURAMAIAH: If there are any such specific cases, I shall be grateful if the hon. Member would furnish them to me. I shall look into them.

SHRIMATI T. NALLAMUTHU RAMAMURTI: Is there any special circumstance that creates T.B. patients? May I know the reason why there are so many T.B. patients in these Ordnance Factories?

SHRI K. RAGHURAMAIAH: We are dealing with lakhs of employees and there is nothing very specially hazardous in the nature of work done in the Ordnance Factories. Things do happen.

SHRI FARIDUL HAQ ANSARI: Shrimati Nigam asked the number of patients who have been given hard work after they were cured. May I know whether the Minister has no knowledge ab^ut these persons?

MR. DEPUTY CHAIRMAN: He said that if any particular instance is brought to his notice, he will enquire. I He said that every facility is being given.

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SHRI FARIDUL HAQ ANSARI: I want to know whether he has knowledge of it or not.

SHRI K RAGHURAMAIAH: I have no information at the moment. If there are any contraventions of any rules in any particular case and unduly hard work is given, if there are any such cases, certainly I shall be happy to look into them and do the needful.

SHRIMATI SAVITRY DEVI NIGAM: May I know if the Minister is aware that there are some jobs in the Ordnance Factories like those in the Sawmill section where the cases of T. B. incidence, are quite large as compared to other departments? If the answer is in the affirmative, then I would like to know whether any special allowance is being given to the workers in those sections to g-ve them a little more nourishment or not.

SHRI K. RAGHURAMAIAH: T. B. is not confined to any particular factory. Therefore, the question of any special allowance in any particular factory has not so far arisen.

KUMARI SHANTA VASISHT: Is it not a fact that the patients who are under treatment in a T.B. hospital, after they are cured, are given var ous categories like A, B, C, etc. and then work is allotted to them according to the category in which they are placed?

SHRI K. RAGHURAMAIAH: This more or less relates to a question that has been put and already answered.

फौजी गाड़ियों का खुले में खड़ा किया जाना

*१४४. थी नवार्जीसह चौहान : क्या प्रतिरक्षा मंत्री यह बताने की क्रुस करेंगे कि :

(क) क्या यह सच है कि दिल्ली छावनी में भारी संख्या में फीजी ट्रक, जीप व अन्य गाड़ियां, गर्मी, सर्दी व वर्षा में खुले ही में खड़ी रख दी जाती हैं;

- (ख) यदि हां, तो कितनी गाड़ियां खुले में खड़ी रखी गई हैं और इनको खुले में खड़े रखने से कितनी हानि हो चुकी है;
- (ग) इनको छायादार स्थान देने केलिये क्या प्रबन्ध किया जा रहा है; और
- (घ) क्या यह सच है कि अन्य छाव-नियों में भी ऐसी ही स्थिति है और यदि हां, तो कुल कितनी गाड़ियां तथा अन्य सामान खुले में पड़ा हुआ है?

t [Parking of Military vehicles in The OPEN

- *155. SHRI NAWAB SINGH CHAUHAN; Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that a large number of military trucks, jeeps and other vehicles are parked in the open during summer, winter and rainy season in Delhi Cantonment;
- (b) if so, the number of vehicles parked in the open and the damage caused to them by parking them in the open;
- (c) the arrangements which are being made to provide covered accommodation; and
- (d) whether it is a fact that similar conditions obtain in other cantonments also and if so, the total number of vehicles and the quantity of other goods which are ly.ng in the open?]

THE DEPUTY MINISTER OF DEFENCE SHRI K. RAGHURAMAIAH): (a) Yes, Sir.

- (b) It would not be in public interest to disclose the number of vehicles held in the Depot under cover and in the open. By keeping vehicles in the open, a certain amount of deteriorati n does take place but
 - t[] English translation.